[BAIL APPLICATIONS]

1	SLP(Crt) No. 2714-2716/2019 II-B	NAVJOT KAUR	CHRISTI JAIN
		Versus	
		STATE OF PUNJAB AND ORS.	UTTARA BABBAR(R-1), MRIDULA HAY BHARADWAJ(R-2)
		I ONLY D.NO.37338/2018- FOR GRANT OF BAIL TO BE LISTED ON 03.04,2020	
1.1	Connected Diary No. 37338-2018 II-B	MANINDERJIT SINGH @ DIMPY SAMRA	CHRISTI JAIN, AJAY PALIP-1J
		Versus	
		THE STATE OF PUNJAB	
		[FRESH (FOR ADMISSION) - CIVIL CASE	S1
2	Diary No. 10801-2020 PIL-W	HARSH MANDER AND ANR.	PRASHANT BHUSHAN
		Versus	The same of the sa
		UNION OF INDIA AND ANR.	The state of the s
		(Mention Memo)	A STATE OF
		A STATE OF THE PARTY OF THE PAR	delication of the second
3	Diary No. 10802-2020	SWAMI AGNIVED A TOTAL OF THE SWAMI	SATYA MITRA
	PIL-W	at the state of th	-
		UNION OF INDIA AND ORS.	
	ALC: N	(Mention Memo)	
		Constituti Second	
4	SMW(C) 1/2020	IN RE CONTAGION OF COVID 19 VIRUS IN	BY COURTS MOTION
	PIL	CHILDREN PROTECTION HOMES	
	N.P.(C) No. 470/2020 PIL-W	MAHUA MOITRA	BY COURTS MOTION

- 6. My lorde there are
- 6. My lords, these workers are the poorest of the poor and they subsist on daily wages. Unless a very serious and immediate intervention is made by the executive agencies, thousands will perish from starvation and lakhs more will be put to the risk of contracting and spreading the Covid-19 virus.
- 7. My objective in submitting this petition to your lordships, is to urge the Hon'ble Court to notice of this grave humanitarian crisis and issue directions to not only the executive agencies to make arrangements for these workers, but also to the private employers of these workers. Their employers need to be directed, at risk of penal consequence, to provide full wages, food rations and shelter to these workers till the crisis abates. Without these directions from the Hon'ble Court, thousands more may perish and the risk of Covid-19 spreading would be enormous.
- Given the loss of life involved and the terrible hardships being faced by these poor workers, I beseech your lordships to urgently take up this matter and issue appropriate directions to the Government of India and private employers.

Sincerely,

Mahua Moitra

Member of Parliament (Lok Sabha) Krishnanagar, West Bengal.

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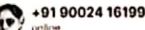
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ANNEXURE P/1

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Today

MEMBER OF PARLIAMENT (LOK SABHA)



MOST URGENT PETITION

To, 31.03.2020
The Hon'ble Chief Justice of India, and the Hon'ble companion Judges of the Supreme Court of India.

Dear Chief Justice,

- I am constrained to submit this letter-petition to your Lordship, in public interest and precipitated by extremely distressing circumstances which require the urgent intervention of the Hon'ble Supreme Court of India.
- 2. The sudden 'Covid-19 Lockdown' announced by the Government of India on 24.03.2020, has led to a humanitarian crisis of enormous proportions. While no public-spirited citizen disagrees with the intent and rationale behind the lockdown and the ensuing quarantine to contain the pandemic, however the manner of its execution has put in jeopardy the lives of thousands of helpless migrant workers and their families across India.
- 3. My own first-hand experience and news reports from various parts of our country have confirmed that migrant workers, in tow with their families, have had no choice but to walk to their villages and homes hundreds of kilometres away. This is partly because their employers have refused to pay them wages or provide them shelter. Some workers have lost their lives while undertaking these difficult journeys to their villages while others have suffered grave abuse and humiliation at the hands of overzealous policemen and district administration.
- 4. As Member of Parliament (Lok Sabha) from Krishnagar, West Bengal, I have personally received over 300 requests of help from stranded migrant workers belonging to my area from places as far away as Kerala, Gujarat, Maharashtra, Telangana, Delhi, Gurgaon, etc. These poor workers, some of them employed at construction sites and others in factories, are thousands of kilometres away from their homes and live in extreme penury. To the best of my ability, as a public servant, I have arranged food supplies and shelter for these groups by making hundreds of phone calls requesting local authorities such as the Member of

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